

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION
Imphal, the 6th September, 2017

No.HCM/MJS-L.C./2015-A&E/ For the sake of convenience of all concerned the High Court of Manipur has been pleased to notify that any Judicial Magistrate may record any confession or statement under Section 164 Cr.P.C. whether or not the Magistrate has jurisdiction in the case whenever any application is filed by the concerned authority or referred from any criminal court in this regard.

This Notification will come into force immediately.

By order etc.,

Sd/-

(R.K. MEMCHA DEVI)
REGISTRAR
HIGH COURT OF MANIPUR

Endt. No.HCM/MJS-L.C./2015-A&E/ 69268-85 Imphal, the 6th September, 2017.
Copy to:-

1. The Secretary, Law & Legislative Affairs Department, Government of Manipur.
2. All the District & Sessions Judges, Manipur. (.....)
- **They are requested to circulate a copy of the notification to their subordinate Courts/Judges.**
3. The Presiding Officer, Revenue Tribunal/MACT, Manipur.
4. The Presiding Officer, (ND&PS), Manipur.
5. The Judge, Family Court, Manipur/Bishnupur/Imphal East/Thoubal.
6. The Member Secretary, Manipur State Legal Services Authority.
7. The Addl. Sessions Judge (FTC) for Crimes Against Women, Manipur.
8. The Addl. District & Sessions Judge (FTC), Manipur East/Manipur West.
- ✓ 9. The Central Project Coordinator (CPC), High Court of Manipur.
- **He is requested to upload the Notification in the Official website of this Registry.**
10. The Joint Registrar (Judl. & Bench), High Court of Manipur.
11. The Deputy Registrar (Judl.)/(Accounts & Planning)/(Admn.), High Court of Manipur.
12. The Director of Prosecution, Government of Manipur.
- **for kind information and circulation to the District PPs and Government Advocates.**
13. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur.
14. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
15. The Private Secretary to Registrar General, High Court of Manipur.
16. The Superintendent, Establishment-II, High Court of Manipur.
17. The Order Book/Guard File.
18. The Concerned File.

R. K. Memcha Devi
Registrar
High Court of Manipur